No.RJ-1/Regular/ 141 /2023

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **:**

The **Hon'ble Shri. Justice R. G. Avachat (Sitting at Aurangabad Bench)** will take up the following matter pertaining to Principal Seat at Bombay **on Friday, 31st March 2023 at 10.20 a.m.** through **Video Conferencing**, as per the board to be notified separately **:**

For Pronouncement of Judgment :

1) Criminal Writ Petition No. 4113 of 2022
(Mr. Venkatachalam Thirupati Vs. E.D. & F. Man Commodities (I) Pvt. Ltd. & anr)

Video Conference Access instructions will be communicated to the concerned.

High Court, Appellate Side,
Bombay.

By Order

Sd/-
(H.M. Bhosale)
Registrar (Judl-I)

Date : 30th March 2023